

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.329
CAA-79(ND)/2020

IN THE MATTER OF:

Oswal Exports Pvt. Ltd. and 2.SKA Holdings Pvt. Ltd. (Earlier SKA Holdingd Ltd.)

....APPLICANT / PETITIONER

SECTION

U/s 230-232

Order delivered on 25.02.2022

CORAM:

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv Saurabh Kalia and Adv Sarvik Singhai

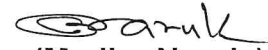
For the IT Department

:Kunal Sharma and Zehra Khan, Standing Counsels and Shreya Choudhary, Advocate for Income Tax Department

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 08.04.2022.


(Madhu Narula)

Court Officer (Court III)